

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 25th of February, 2020

S.O. 68 .- In exercise of the powers conferred by sub section (1) of section 22 of the National Investigation Agency Act, 2008 and in partial modification of notification SRO 149 dated 01-03-2019, Government hereby notifies the following Courts as Special Courts for the districts shown against each for the purpose of trial of offences under the Unlawful Activities (Prevention) Act, 1967:-

S.No.	Name of the Court	Jurisdiction
1.	Additional Sessions Judge (TADA/POTA), Srinagar	Districts of Srinagar, Budgam, Ganderbal and Pulwama,
2.	Court of Additional Sessions Judge, Anantnag	Districts of Anantnag, Kulgam and Shopian
3.	Court of Additional Sessions Judge, Baramulla	Districts of Baramulla, Bandipora and Kupwara

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 25 -02- 2020

NO:LD(A)2010/52

Copy to the:-

1. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
2. Principal Secretary to Government, Home Department.
3. Secretary to Government, General Administration Department.
4. Registrar General J&K High Court, Jammu. This is with reference to his letter No.34391/GS dated 27-01-2020.
5. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
6. All Principal District and Sessions Judges.
7. All District Magistrates.

Section
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8. All Superintendents of Police.
9. Additional Sessions Judge (TADA/POTA), Srinagar.
10. Court of Additional Sessions Judge, Anantnag.
11. Court of Additional Sessions Judge, Baramulla.
12. General Manager, Ranbir Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
13. SRO Section, Department of Law, Justice and PA (W.7. S.C).
14. Incharge Website, Department Of Law, Justice & PA.
15. Concerned file.

Ashish Gupta
25.02.20

(Ashish Gupta)
Deputy Legal Remembrancer

Ashish Gupta
25.02.2020